

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1917

TO BE ANSWERED ON THURSDAY, THE 28TH JULY, 2016

Proposal from Government of Kerala

1917. SHRI K.C. VENUGOPAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Kerala for appointment of language officer in official language legislative commission in Kerala;**
- (b) if so, the details thereof; and**
- (c) the reaction of the Government thereto?**

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P. P. CHAUDHARY)**

(a): Sir, as per records available, no such proposal has been received.

(b) & (c): Question does not arise.
